

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 373/MP/2018**

Subject : Petition invoking Section 79(1)(b) and Section 79(1)(f) of the Electricity Act, 2003 read with Regulation 111 of the CERC (Conduct of Business) Regulations, 1999 seeking adjudication of dispute between the Petitioner, i.e., BSES Yamuna Power Limited and Damodar Valley Corporation.

Petitioner : BYPL

Respondents : DVC

Date of Hearing : **25.8.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present : Shri Anupam Varma, Advocate, BYPL  
Shri Rahul Kinra, Advocate, BYPL  
Shri Aditya Ajay, Advocate, BYPL  
Ms. Surbhi Kapoor, Advocate DVC  
Shri Anukirat Singh, Advocate, DVC  
Shri Subrata Ghosal, DVC  
Shri Biswajit Mondal, DVC  
Shri Bijoy Mukherjee, DVC

**Record of Proceedings**

Case was called out for virtual hearing.

2. Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

3. The Respondent is directed to file the following additional information, by **15.9.2022**, after serving copy to the Petitioner:

- (a) The details of beneficiaries of total plant capacity (500 MW) from COD to 31.03.2009 and 01.04.2009 to 31.03.2014 along with their allocation.
- (b) The detailed computation soft copy (excel document) of Principal and interest w.r.t. subject pension against each beneficiary.
- (c) With reference to the information furnished on P&G, it is observed that apportionment of the principal amount is not in proportion with the allocated capacity of the beneficiaries. Accordingly, the Respondent shall furnish the PAFM of the plant and monthly DC declared for each of the beneficiary from April, 2009 to March, 2014.



4. The Petitioner shall file its rejoinder to the above, by **30.9.2022**, after serving copy to the Petitioner.
5. The Petition shall be listed for hearing on **13 October, 2022**.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

